

(ii) The employees should co-operate with the management in eliminating wasteful work practices and thereby improving productivity and efficiency.

(c) The loss suffered by the Corporation during the period of the lock-out and till the date of resumption of normal operations was Rs. 377 lakhs.

(d) The two employees, who are still locked out, are (i) a Traffic Assistant, who was granted leave upto 25-11-73 and provided with a complimentary passage to U. S. A., and has not yet resumed duty and (ii) an Accounts Superintendent, who is the General Secretary of Air Corporations Employees' Union, the only Union which is yet to reach a settlement with the management of the Corporation on the lines of those signed by all other Unions/Associations despite the fact that all the employees represented by Air Corporations Employees' Union, including its President and about 100 office bearers, had signed individual undertakings and resumed duty.

Revision of bank rate

196. SHRI DEVENDRA NATH DWIVEDI: Will the Minister of FINANCE be pleased to state:

Whether Government have any proposal under their consideration to revise the present bank rate and interest rate structure?

THE MINISTER OF STATE IN CHARGE OF DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB MUKHERJEE): While there is no specific proposal under consideration of Government to revise the present bank rate or interest rate structure as such, issues of this type are kept under continuous review by the Reserve Bank and Government in the light of the trends in money supply, prices and other economic indicators.

Fund for the development of small-scale industries

197. SHRI DEVENDRA NATH DWIVEDI:

SHRI SANAT KUMAR RAHA: Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a banking system exclusively for the development of small-scale industries; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN CHARGE OF DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB MUKHERJEE): (a) No, Sir.

(b) Does not arise:

राष्ट्रीयकृत बैंकों में कार्य का हिन्दी में किया जाना

198. श्रीमती लक्ष्मी कुमारी चूड़ावत : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि राष्ट्रीयकृत बैंकों में कार्य हिंदी में चालू करने हेतु सरकार ने क्या कदम उठाये हैं ?

†[Conduct of business in Hindi in Nationalised Banks]

198. SHRIMATI LAKSHMI KUMARI CHUNDAWAT: Will the Minister of FINANCE be pleased to state the steps taken by Government to introduce Hindi for conducting business in nationalised banks?)

राजस्व और बैंकिंग विभाग के प्रभारी राज्य मंत्री (श्री प्रणब मुखर्जी) : यथा संशोधित राजभाषा अधिनियम और गृह मंत्रालय द्वारा हिन्दी प्रवर्तित करने विषयक जारी किये गये विभिन्न निर्देश राष्ट्रीयकृत बैंकों में कार्यान्वित किये जा रहे हैं। बैंकिंग